

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 135
CA(CAA)-06(PB)/2019

IN THE MATTER OF:

Rean Cloud India Pvt. Ltd. and
Hitachi Vantara India Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 30.04.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner

Mr. Virender Gaunda, Sr. Adv, Ms. Vastula Rai Mr. Bharat,
Mr. Varun Lamba, Advs.

ORDER

On account of paucity of time, the matter could not be heard.

Accordingly, hearing is deferred to 09.05.2019.

Sd/-

(M. M. KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)